NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 24.08.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
IA 90/17 in CP No.52/BB/201 7	-	Hearing	BIFR Ref. Petition U/s 434(1)(d)	Karnataka State Financial Corporation Vs Metropoli Overseas Ltd. & Others

SL. NAME (IN CAPITAL) NO.

& PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

Counsel for petitioner is present. He again requested time to get instructions from the Company and to proceed further thereafter.

Time granted finally till 15.09.2017.

MEMBER (J)

MEMBER (T)